## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/40/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISE

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

V. SVRZSH M. A. Mudenens

U.c.m. de Remond Warn Ms. Poonans Entryp -8

## ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that there is a chance of settling the issue and sought time to report the final outcome of the settlement. Time extended at request. Put up on 22.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)